

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-4078/2018

New Delhi, this the 25th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sh. Subhash Chand Dham, Group 'B'
Aged 55 years, Post- Account Officer,
S/o Sh. Atma Ram Dham
R/o H. N. 474, Sector-14, Vasundhara,
Ghaziabad-201012. ... Applicant

(through Sh. Anmol Pandita)

Versus

1. The Secretary,
Department of Pension and Pensioners Welfare
(3rd Floor), Lok Nayak bhawan, Khan Market
New Delhi-110003.
2. The Secretary,
Department of Personnel & Training,
North Block, Central Secretariat,
New Delhi-110001.
3. The Secretary,
Department of Expenditure,
Ministry of Finance, North Block,
New Delhi-110001.
4. The Secretary, Ministry of Ayush,
Ayush Bhawan, B-Block, GPO Complex, INA
New Delhi-110023.
5. The Director General,
Central Council of Research of Homeopathy,
61-65m Institutional Area,
Opp-D Block, Janakpuri,
New Delhi-110058. ... Respondents

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, learned counsel for the applicant having noticed that the relief is not appropriately drafted, seeks leave of this Tribunal to withdraw this OA with liberty to file a better OA.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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